

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.453 of 2020

IN THE MATTER OF:

Global Steel Company

... Appellant

Versus

JBF Petrochemicals Ltd.

... Respondent

Present:

For Appellant: Mr. Jayant Mehta, Sr. Advocate with Krutika Raghaan, Advocates.

For Respondent: Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Prerana Wagh and Ms. Shilpa Saini, Advocates.

O R D E R
(Virtual Mode)

07.04.2021 Learned Counsel for Respondent again seeks time for filing Written-Submissions. The Appellant has filed some copies of Judgments. Written-Submissions of both-sides are not on record. Parties may file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, they want to refer and rely on, separately, within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **07th May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)